

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. Estt/HC/2017/ 282

Date : 24/06/17

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignation tendered by Shri Gopal Ram Dewasi S/o Shri Sakta Ram, Probationer- Trainee Junior Judicial Assistant, Rajasthan High Court, Jodhpur is hereby accepted with effect from **19.06.2017(AN)**.

BY ORDER


REGISTRAR (ADMN.)

No.I/A(iii)(a)(10)82/2016(Sep.)/ 1498

Date : 24/06/17

Copy forwarded to the following for information and necessary action:

1. The Registrar (Admn./Class./ CPC). Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
2. Concerned Sr./Dy. Registrars, Rajasthan High Court, Jodhpur
3. Concerned AOJ/AOs, Rajasthan High Court, Jodhpur.
- ✓ 4. D.I.O., Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on the official website.
5. Confidential Branch, Rajasthan High Court, Jodhpur.
6. Leave Clerk/Bill Clerk/ Cashier, Rajasthan High Court, Jodhpur.
7. Concerned Shri Gopal Ram Dewasi S/o Shri Sakta Ram, resident of Balwana, Post- Bisalpur, Teh- Sumerpur, District- Pali.
8. Personal file.


REGISTRAR (ADMN.)